

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV: (Special Bench)**

38. IA 1774(MB)2024
IN
C.P. (IB)/152(MB)2023

CORAM:

SHRISANJIV DUTT
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **09.07.2024**

Name of the Party: State Bank of India
Vs
Mr. Navin Shyam Agarwal

Section 95(1), 60(2) of Insolvency and Bankruptcy Code, 2016

ORDER

1. None present.

2. Post this matter on **28.08.2024**.

Sd/-

SANJIV DUTT
Member (Technical)
(FRK)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)